

phone Operators on day duty are given lunch/tea break of one hour. The total number of hours of duty put in by each Telephone Operator comes to about 170 hours during a month. The total number of hours of duty put in by others who are not normally put on shift duty, comes to about 157 hours in a month. No extra remuneration is paid to the Telephone Operators for the additional duty of 13 hours in a month.

The Telephone Operators have not submitted any representation regarding the extra hours of duty they have to perform as compared to other categories of staff. However, in September, 1978, the Telephone Operators wanted the weekly roster, instead of monthly roster, to be restored. They also wanted that they should be treated at par with Telephone Operators in other Government Hospitals. The Principal, Lady Harding Medical College has been asked to consider these requests and make the best arrangements possible.

The building for housing a new Telephone Exchange in Smt. Sucheta Kripalani Hospital is under construction. There are 4 Telephone Operators in the Kalawati Saran Children's Hospital and with the installation of the new Telephone Exchange, the pooled services of 9 Telephone Operators (5 from Lady Harding Medical College & Smt. Sucheta Kripalani Hospital and 4 from Kalawati Saran Children's Hospital), it is hoped, would provide the desired relief.

#### Termination of Services of Khalasis

4593. SHRI MOTILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) total number of Khalasis under Dist. Signal and Telecommunication Engineer/Works Tambaram, Podanur, Remodelling Madras Egmore and

Microwave unit Perambur whose services have been terminated for medical unfitness under Group BI:

(b) how many of them were found fit in lower medical category viz. BII and CI;

(c) total number of vacancies in S & T Shops Perambur and Podanur and in other units under the control of CSTE/CON/Madras for which medical group BII and CI is sufficient; and

(d) what are the reasons for terminating the services of these medically unfit in BI while Vacancies are available for accommodating those fit in BII and CI as per Boards Directions E(NG)II 71 CL 84 of 15-12-72 and even No. dated 10-5-73?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) 32.

(b) 18.

(c) 12.

(d). In terms of the directives contained in Board's letters of 13-12-72 and 10-5-73, casual labour, who were found medically unfit in BI have been accommodated in alternative category to the extent possible.

#### Medical Examination of Khalasis

4594. SHRI MOTILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) how many ELR/Khalasis are under the control of CSTE/CON/MAS;

(b) how many of them were sent for Medical Examination on the date of appointment;

(c) how many of them were sent for medical examination after some years;

(d) how many of them were found unfit under Medical group BI after serving for some years;